

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1059**  
TO BE ANSWERED ON 07.02.2020

**MANPOWER AUGMENTATION IN ANGANWADIS**

1059. SHRI N.K. PREMACHANDRAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has proposed the engagement of more manpower under the Anganwadi scheme and if so, the details thereof;
- (b) whether the Government has taken any action to improve the infrastructure and working ambience of Anganwadis to provide effective service delivery, if so, the details of action taken thereon;
- (c) the details of the action taken by the Government to revise the incentives provided to Anganwadi teachers and workers;
- (d) whether the Government has taken note of the fact that lack of basic amenities and infrastructure at Anganwadi Centres has adversely affected the children enrolled thereunder and if so, the details thereof;
- (e) the initiative taken by the Government to provide adequate infrastructure and manpower for the smooth functioning of Anganwadis; and
- (f) whether the Government has proposed a new scheme for providing buildings and other infrastructure facilities for smooth functioning of Anganwadis, if so, the details therefor?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) The Government at present has not proposed the engagement of more manpower under the Anganwadi Services Scheme.
- (b) Joint guidelines for construction of 4 lakh Anganwadi Centre (AWC) buildings across the country in convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) were issued on 17.02.2016. Under the revised guidelines, provision for construction of 4 lakh new AWC buildings @ Rs.7.00 lakh per AWC building has been made. Out of this, Rs.5.00 lakh are provided by Ministry of Rural Development. Central share for construction of AWC building is Rs.1 lakh per AWC building for all States/UTs, which is reimbursable on completion of construction work and remaining Rs.1 lakh is borne by the respective State/UT. Further, provision has been made for construction of toilets in 70,000 AWCs with drinking water facilities in 20,000 AWCs from 2017-18 to 2019-20 under Swachhata Action Plan. Apart from this, there is a provision of up-gradation of AWC buildings @ Rs.2.00 lakh per AWC building under the scheme. Funds for construction of AWC building, construction of Toilets in AWCs, providing drinking water facilities and for up-gradation of AWC buildings are released to States/UTs.

- (c) The Government with effect from 1<sup>st</sup> October, 2018 has enhanced the honorarium of Anganwadi Workers (AWWs) from ₹3,000/- to ₹4,500/- per month; AWWs at mini-AWCs from ₹2,250/- to ₹3,500/- per month; Anganwadi Helpers (AWHs) from ₹1,500/- to ₹2,250/- per month. The Government has also introduced performance linked incentive of ₹250/- per month to AWHs. They are paid performance linked incentive of ₹500/- per month for using ICDS-CAS (Common Application Software) under POSHAN Abhiyaan.
- (d) to (f) For providing basic amenities and infrastructure at AWCs across the country, the Government has released funds of an amount of Rs.6735.65 lakhs in F.Y. 2017-18, Rs.7266.54 lakhs in F.Y. 2018-19 and Rs.138.54 lakh during current year for construction of toilets and providing drinking water facilities in AWCs. Funds to the tune of Rs. 25774.90 lakh in financial year 2017-18 and Rs.14904.70 lakh in financial year 2018-19 have been released to States/UTs for up-gradation of AWC buildings. Ministry has also issued directions to States/UTs to delegate powers to District Magistrates/Collectors for the recruitment of Anganwadi Workers, Anganwadi Helpers and Supervisors on 14<sup>th</sup> March, 2018 for smooth functioning of Anganwadis.

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